

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:656
ANSWERED ON:09.12.2013
ISSUE OF NOTICES BY NGT
Kumar Shri P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Green Tribunal (NGT) has issued show-cause notices to many State Governments with regard to the misuse of ground water by the project developers in the country;
- (b) if so, the details thereof;
- (c) whether NGT has banned ground water extraction in many parts of the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b): The details of show cause notices issued by the National Green Tribunal (NGT) to the State Governments with regard to misuse of ground water by the project developers in the country are not collated by the Ministry of Environment & Forests (MoEF).
- (c) & (d): The NGT vide its order dated 11th January, 2013 passed ad interim injunction "restraining all the builders in NOIDA and Greater NOIDA from extracting any quantity of underground water for the purpose of construction or otherwise till the next date of hearing" in the case 59 of 2012.